

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1781(ND)2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2018.**

**NAME OF THE COMPANY: M/s. Indu Kumar & Ors. V/s. M/s. Saha
Infratech Pvt. Ltd.**

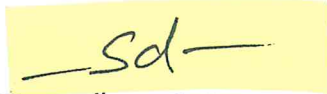
SECTION OF THE COMPANIES ACT: u/s 7 of IBC Code, 2016

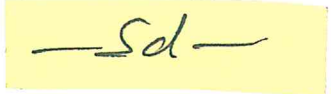
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
Present:		Mr. Sachin Jain, Ms. Isha Aggarwal, Mr. Akhil Sharma, Advocates for the Petitioner.		
		None		

ORDER

Notice to the Corporate Debtor vide all modes including through the process of this Bench returnable on 9th January, 2019.

Affidavit of service be filed.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**